

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/57(CHE)/2023
NAME OF THE PETITIONER(S) : A T Chacko
NAME OF THE RESPONDENTS : Hipcon Valves Pvt Ltd
UNDER SECTION : Sec 241, 242 of CA, 2013

ORDER

Present: Ld. Counsel Shri. K M Anand for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the Respondents
No. 3 and 4.

Ld. Counsel Ms. Saraswathi Muthiah for the Respondents No. 1
and 2.

Ld. Counsel for the Petitioner submits that IA has been filed where
certain reliefs have been sought. It is yet to be listed.

Petitioner is directed to approach the Registry and get the application
listed.

Ld. Counsel for Respondents No. 3 and 4 seeks and is granted time to file
Reply.

Till date, Rejoinder not filed. Last opportunity is granted to the Counsel for the Petitioner to file Rejoinder which may be filed within three weeks, failing which Rejoinder be not taken on record.

List the petition for hearing on **31.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)